

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :16/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/15596/2026 ARBP/19/2026	BACKBONE UTKAL (JV), CUTTACK VS WORKS DEPARTMENT, GOVT. OF ODISHA	ARPIT SARANGI VS	// (//
2	D-BLAPL/10458/2026 BLAPL/3480/2026	SIMANCHAL TRIPATHY VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	GANGAPUR (ASKA) /485 /2024 J.M.F.C.,ASKA(Ganjam) GR/0001647/2024
3	D-BLAPL/10210/2026 BLAPL/3481/2026	G. BHANUMATI @ G. GAYATRI NAIK @ KABITA DAS VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	KHETRARAJPUR /19 /2026 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000179/2026
4	D-BLAPL/10211/2026 BLAPL/3482/2026	JASODA KISAN VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	KUCHINDA /63 /2025 A.D.J.,KUCHINDA(Sambalpur) ST/0000033/2025
5	D-BLAPL/10464/2026 BLAPL/3483/2026	ASHISH PASWAN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	CHHEND /97 /2025 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000162/2025
6	D-BLAPL/10213/2026 BLAPL/3484/2026	G. BHANUMATI @ G. GAYATRI NAIK @ KABITA DAS VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	KHETRARAJPUR /21 /2026 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000182/2026
7	D-BLAPL/10233/2026 BLAPL/3485/2026	PRASANTA PADHEE VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BANHARPALI /74 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000016/2026
8	D-BLAPL/10467/2026 BLAPL/3486/2026	BHARATI JENA VS STATE OF ODISHA	DHARMENDRA SETHY VS	SORO /989 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001913/2025
9	D-BLAPL/10346/2026 BLAPL/3487/2026	RAMA CHANDRA SAHOO @ BABUNI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	PURI TOWN /90 /2022 S.D.J.M.,PURI(Puri) GR/0000580/2022
10	D-BLAPL/10468/2026 BLAPL/3488/2026	KAILASH CHANDRA PRADHAN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	//0 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL 2(B)CC/0000001/2026
11	D-BLAPL/10380/2026 BLAPL/3489/2026	RANJIT NAIK @ NAYAK VS STATE OF ODISHA	ABHIJIT DAS VS	KUMBHARAPARA /337 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000009/2025

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12	D-BLAPL/10399/2026 BLAPL/3490/2026	BISWARANJAN BEHERA @ DIPU VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	CHANDABALI /571 /2024 J.M.F.C,CHANDABALI(Bhadrak) GR/0001093/2024
13	D-BLAPL/10479/2026 BLAPL/3491/2026	MADANA DIGAL VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	BALLIGUDA /307 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000165/2025
14	D-BLAPL/10487/2026 BLAPL/3492/2026	SUNIL MAHESH KAPALE VS STATE OF ODISHA	PARTHA SARATHI DAS VS	//0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000004/2026
15	D-BLAPL/10500/2026 BLAPL/3493/2026	BALARAM MONDAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000109/2025
16	D-BLAPL/10501/2026 BLAPL/3494/2026	URMILA SAMAL VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /140 /2026 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000002/2026
17	D-BLAPL/10411/2026 BLAPL/3495/2026	DEEPAK KUMAR SAWAYAN VS STATE OF ODISHA	MITHUN DAS VS	CHAMPUA /66 /2026 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(Kandhamar) GR/0000116/2026
18	D-BLAPL/10448/2026 BLAPL/3496/2026	BIJAY SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 A.D.J.,JALESWAR(Baleshwar) Spl/0000003/2026
19	D-BLAPL/10506/2026 BLAPL/3497/2026	GANESH SINGH SEKHAWAT VS STATE OF ODISHA	KULDEEP MOHANTY VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(Kandhamar) CT/0001358/2025
20	D-BLAPL/6458/2026 BLAPL/3498/2026	BINOD BIHARI NAYAK @ BAPI VS STATE OF ODISHA	ALOK KUMAR DAS VS	GHATAGAON /21 /2026 JMFC, GHATAGAON(Kendujhar) GR/0000021/2026
21	D-BLAPL/10202/2026 BLAPL/3499/2026	UTTAM ROUTH VS STATE OF ODISHA	DILLIP KUMAR PATRA VS	TALASARI MARINE /36 /2023 A.D.J.,JALESWAR(Baleshwar) ST/0000554/2023
22	D-BLAPL/10328/2026 BLAPL/3500/2026	BHAGYABATI MAHANANDA VS STATE OF ODISHA	SUBASH CHANDRA BEHERA VS	BHEDEN /279 /2025 J.M.F.C, BHEDEN(Bargarh) CT/0000277/2025
23	D-BLAPL/8688/2026	RAKESH MALLIK	ARUN KUMAR BEHERA	SORO /1051 /2025

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	BLAPL/3501/2026	VS STATE OF ODISHA	VS	J.M.F.C.,SORO(Baleshwar) CT/0001992/2025
24	D-BLAPL/9546/2026 BLAPL/3502/2026	NIHAR RANJAN MOHAPATRA @ SILU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIKIA /226 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000162/2025
25	D-BLAPL/10081/2026 BLAPL/3503/2026	NIRAKAR DIGAL VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000032/2026
26	D-BLAPL/10625/2026 BLAPL/3504/2026	SIBARAM NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	TUMUDIBANDHA /22 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000082/2026
27	D-BLAPL/10087/2026 BLAPL/3505/2026	RAJESH KAMILA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALIAPANDA /168 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000043/2025
28	D-BLAPL/10139/2026 BLAPL/3506/2026	MAHI RANJAN DAS @ BUBUN VS STATE OF ODISHA	GOPAL PRASAD JENA VS	KHAIRA /57 /2026 J.M.F.C.,SORO(Baleshwar) CT/0000428/2026
29	D-BLAPL/10526/2026 BLAPL/3507/2026	SUBHAM BHUJABAL VS STATE OF ODISHA	KULDEEP MOHANTY VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CT/0001358/2025
30	D-BLAPL/10207/2026 BLAPL/3508/2026	GOUTAM ROUTH VS STATE OF ODISHA	DILLIP KUMAR PATRA VS	TALASARI MARINE /36 /2023 A.D.J.,JALESWAR(Baleshwar) ST/0000554/2023
31	D-BLAPL/10264/2026 BLAPL/3509/2026	UMESH CHANDRA SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /648 /2024 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000014/2025
32	D-BLAPL/10527/2026 BLAPL/3510/2026	ARMAN KHAN @ ZAFAR AHMED KHAN @ ZAFARULLA AHMED KHAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	BAISINGA /557 /2025 J.M.F.C., BETANATI(Mayurbhanj) CT/0001307/2025
33	D-BLAPL/10296/2026 BLAPL/3511/2026	VINOD KUMAR RAY VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000158/2025
34	D-BLAPL/10532/2026 BLAPL/3512/2026	PRASANTA JAGADALA VS	SANDEEP MOHANTY VS	MANAMUNDA /394 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE

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35	D-BLAPL/9615/2026 BLAPL/3513/2026	STATE OF ODISHA BIRENDRA KUMAR DEHURY VS	RAMESH CHANDRA MAHARANA VS	ST/000013/2026 JHARSUGUDA /118 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda)
36	D-BLAPL/9625/2026 BLAPL/3514/2026	STATE OF ODISHA SADA BAGH VS	RAMESH AGARWAL VS	Spl/000009/2026 KORAPUT SADAR /213 /2025 S.D.J.M.,KORAPUT(Koraput)
37	D-BLAPL/9786/2026 BLAPL/3515/2026	STATE OF ODISHA ANSHUMAN BOITEI VS	HRUDANANDA DALAI VS	GR/0001088/2025 // SPECIAL JUDGE,JAJPUR(Jajapur)
38	D-BLAPL/10534/2026 BLAPL/3516/2026	STATE OF ODISHA SATYABRATA SWAIN VS	SURYAKANTA DWIBEDI VS	Spl/000001/2026 //0 A.D.J.,JALESWAR(Baleshwar)
39	D-BLAPL/11003/2026 BLAPL/3517/2026	STATE OF ODISHA JHADIA MAHARANA VS	SIDHARTHA SANKAR RAY (2) VS	Spl/000010/2026 PURUSHOTTAMPUR /314 /2022 A.D.J.,CHATRAPUR(Ganjam)
40	D-BLAPL/10536/2026 BLAPL/3518/2026	STATE OF ODISHA MANOJ SINGH @ MANOJ KUMAR SING @ SINGH @ BAPUJI VS	BHABANI SHANKAR DASPARIDA VS	ST/000029/2023 SORO /769 /2025 A.D.J., SORO(Baleshwar)
41	D-BLAPL/10646/2026 BLAPL/3519/2026	STATE OF ODISHA CHUDAMANI @ CHUDARAM SETH VS	SARAT KUMAR JENA VS	ST/000009/2026 BARGARH SADAR /58 /2026 SPECIAL JUDGE,BARGARH(Bargarh)
42	D-BLAPL/10195/2026 BLAPL/3520/2026	STATE OF ODISHA ASHISH RANJAN MOHANTY @ LIPU @ ASISH VS	BISWAJIT NAYAK VS	Spl/000012/2026 BIRIDI PS /42 /2026 S.D.J.M.,JAGATSINGHPUR(Jagatsinghpur)
43	D-BLAPL/10514/2026 BLAPL/3521/2026	STATE OF ODISHA TOPHAN OJHA @ TOFAN OJHA VS	SK. ZAFARULLA VS	GR/0000340/2026 CHANDAKA P.S. /98 /2026 A.D.J.,BHUBANESWAR(Khordha)
44	D-BLAPL/10395/2026 BLAPL/3522/2026	STATE OF ODISHA PINKU SETHI VS	JYOTIRMAYA SAHOO VS	TR/0000122/2026 BAIDYANATHPUR /2 /2026 SPECIAL JUDGE(POCSO), BERHAMPUR
45	D-BLAPL/10635/2026 BLAPL/3523/2026	STATE OF ODISHA MANOJ DAS VS STATE OF ODISHA	RAKESH BEHERA VS	Spl/000022/2026 BARI RAMCHANDRAPUR /106 /2026 JMFC, BARIPAL(Jajapur) CT/0000102/2026

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46	D-BLAPL/8876/2026 BLAPL/3524/2026	BHOLA SAHU @ BHULA SAHU @ BHALU SAHU VS STATE OF ODISHA	ANSHUMAN PANDA VS	BOLANGIR SADAR /337 /2025 SPECIAL JUDGE,BALANGIR(Balangir) Spl/000021/2025
47	D-BLAPL/10072/2026 BLAPL/3525/2026	SUBHAM DAS @ TAPU VS STATE OF ODISHA	JNYANANANDA PANDA VS	KAKATAPUR /256 /2025 J.M.F.C.,NIMAPARA(Puri) GR/0000281/2025
48	D-BLAPL/10238/2026 BLAPL/3526/2026	CHUDAMANI SARAF VS STATE OF ODISHA	ANSHUMAN PANDA VS	SINDHIKELA PS /167 /2025 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/000029/2025
49	D-BLAPL/10204/2026 BLAPL/3527/2026	SK. SADDAM @ CHHOTU VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	GORUMOHISANI /42 /2025 A.D.J.,RAIRANGAPUR(Mayurbhanj) ST/000037/2025
50	D-BLAPL/10298/2026 BLAPL/3528/2026	SURESH DALAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /243 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/000046/2025
51	D-BLAPL/10490/2026 BLAPL/3529/2026	NABA KUMAR THANAPATI VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	TUSRA /14 /2026 J.M.F.C.,TUSURA(Balangir) GR/000014/2026
52	D-BLAPL/8628/2026 BLAPL/3530/2026	BASANTI DIGAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KOTINANDA /293 /2025 SPECIAL JUDGE ASKA(Ganjam) Spl/000016/2025
53	D-BLAPL/8671/2026 BLAPL/3531/2026	NAYANI SAHANI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KOTINANDA /293 /2025 SPECIAL JUDGE ASKA(Ganjam) Spl/000016/2025
54	D-BLAPL/8846/2026 BLAPL/3532/2026	SAMIR KUMAR BUDA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA SADAR /115 /2026 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000413/2026
55	D-BLAPL/10542/2026 BLAPL/3533/2026	SANTOSH KUMAR PANDI VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	KODALA /611 /2025 A.D.J.,KODALA(Ganjam) Spl/0000124/2025
56	D-BLAPL/10553/2026 BLAPL/3534/2026	CHITRASEN PANDI VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	KODALA /611 /2025 A.D.J.,KODALA(Ganjam) Spl/0000124/2025
57	D-BLAPL/10531/2026	ANURODHA DAS	SURYAKANTA DWIBEDI	/ /0

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	BLAPL/3535/2026	VS STATE OF ODISHA	VS	A.D.J.,JALESWAR(Baleshwar) Spl/0000009/2026
58	D-CMAPL/12728/2026 CMAPL/51/2026	GANJAM ZILLA AKHU CHASI SANGHA ,ASKA VS STATE OF ODISHA	ADV VS	// ()
59	D-CMP/15257/2026 CMP/634/2026	JAYANTI GHOSH VS AJAYA KUMAR PARIDA	RAKESH BEHERA VS	// CIVIL JUDGE (SD),BARIPADA(Mayurbha CS/0000813/2023
60	D-CMP/16106/2026 CMP/635/2026	M/S. ARYAN ISPAT AND POWER PRIVATE LTD., SAMBALPUR VS G.M., DISTRICT INDUSTRIES CENTRE, ROURKELA	BIYOTKESH MOHANTY VS	// CIVIL JUDGE (SD),ROURKELA(Sundarga Arbp/0000010/2024
61	D-CMP/15297/2026 CMP/636/2026	MALATI SWAIN VS PRIYALAXMI SHA	RAMANI KANTA PATTANAIAK VS	// CIVIL JUDGE (SD),ANANDPUR(Kendujha Intest/0000002/2025
62	D-CMP/15250/2026 CMP/637/2026	SRI KALI SRI KANAK DURGA DEITY BIJE VS KAILASH CHANDRA SAHU	NARENDRA PRASAD RATH VS	// A.D.J.,KHALLIKOTE(Ganjam) Fao/0000001/2026
63	D-CMP/15582/2026 CMP/638/2026	GANESWAR PRADHAN VS JYOSHARANI NAYAK	SIDHARTHA MISHRA VS	// ADDL.SESIONS JUDGE,NIMPARA(Puri) Fao/0000039/2025
64	D-CMP/11766/2026 CMP/639/2026	GOURI PRADHAN VS SURENDRA DAS	PRAKASH KUMAR MISHRA VS	// CIVIL JUDGE(SD), KHANDAPARA(Naya CS/0000070/1991
65	D-CMP/15553/2026 CMP/640/2026	JATESWARDEV COLLEGE OF EDUCATION AND VOCATIONAL, SAGADA, PURI VS JATADHARI PRADHAN	BIREN SANKAR TRIPATHY VS	// CIVIL JUDGE (SD),NIMAPARA(Puri) CS/0000042/2009
66	D-CMP/16868/2026 CMP/641/2026	ABHIMANYU SAHOO VS DHUSASAN SINGH	UMA CHARAN MISHRA VS	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANE CS/0001926/2026
67	D-CMP/15782/2026 CMP/642/2026	LAXMIDHAR SWAIN VS RUPASHREE DASH	SAROJ KUMAR PADHI VS	// CIVIL JUDGE (S.D), PIPILI(Puri) CS/0000396/2009
68	D-CMP/15857/2026 CMP/643/2026	PREMALATA MISHRA VS	PRAKASH KUMAR MISHRA VS	// CIVIL JUDGE(SD), KHANDAPARA(Naya

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69	D-CONTC/13631/2026 CONTC/2136/2026	SWETALEENA DASH DEBENDRA KUMAR GARNAYAK VS SAGAR MOHANTY, ENGINEER IN CHIEF WATER RESOURCES, BHUBANESWAR	ADV. VS	CS/0000123/2019 // ()
70	D-CONTC/13847/2026 CONTC/2137/2026	TIKELAL MEHER VS ARVIND AGRAWAL, I.A.S	ADV. VS	// () //
71	D-CONTC/14115/2026 CONTC/2138/2026	BISHWOMAITRI MISHRA VS USHA PADHI, I.A.S	PRASANTA KUMAR JENA VS	// () //
72	D-CONTC/14330/2026 CONTC/2139/2026	BASANTA KUMAR TARAI VS B.PARAMESWARAN, I.A.S	ADV. VS	// () //
73	D-CONTC/14338/2026 CONTC/2140/2026	NAMITA SAHOO VS DEEPAK KUMAR PADHI, OES	ADV. VS	// () //
74	D-CONTC/15138/2026 CONTC/2141/2026	ASHOK KUMAR SWAIN VS PROF.JAGNESHWAR DANDAPAT, VICE CHANCELLOR UTKAL UNIVERSITY, BHUBANESWAR	ADV. VS	// () //
75	D-CONTC/15447/2026 CONTC/2142/2026	NALINI PRUSTY VS SANJIB MISHRA, I.A.S	ADV. VS	// () //
76	D-CONTC/15533/2026 CONTC/2143/2026	SAGAR SAHU VS RAHUL SINGH, CHAIRMAN CBSE, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// () //
77	D-CONTC/15538/2026 CONTC/2144/2026	OMKRISH MISHRA VS RAHUL SINGH, CHAIRMAN CBSE, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// () //
78	D-CONTC/15542/2026 CONTC/2145/2026	SATYASWARUP PUROHIT VS RAHUL SINGH, CHAIRMAN CBSE, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// () //
79	D-CONTC/15544/2026 CONTC/2146/2026	BISWAJIT THAKUR VS RAHUL SINGH, CHAIRMAN CBSE, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// () //

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80	D-CONTC/15792/2026 CONTC/2147/2026	BIIREN KUMAR PRADHAN VS GIRISH S.N, PRINCIPAL SECRETARY, P.R AND D.W DEPT., BHUBANESWAR	PRADEEP KUMAR MAHAPATRA VS	// 0 //
81	D-CONTC/12845/2026 CONTC/2148/2026	DR. GYANJIT RAY VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPARTMENT	SADASIVA PATRA (1) VS	// 0 //
82	D-CONTC/13340/2026 CONTC/2149/2026	BHABASANKAR PARIDA VS ARVIND AGRAWAL, I.A.S	ADV. VS	// 0 //
83	D-CONTC/13342/2026 CONTC/2150/2026	AKSHYAYA PATNAIK VS ARVIND AGRAWAL, I.A.S	ADV. VS	// 0 //
84	D-CONTC/13352/2026 CONTC/2151/2026	SUSHANTA @SUSANTA KUMAR GIRI VS ARVIND AGRAWAL, I.A.S	ADV. VS	// 0 //
85	D-CONTC/13634/2026 CONTC/2152/2026	HARMOHAN BEHERA VS SAGAR MOHANTY, ENGINEER IN CHIEF WATER RESOURCES, BHUBANESWAR	ADV. VS	// 0 //
86	D-CONTC/14135/2026 CONTC/2153/2026	JAGABANDHU PADHI VS LAMBODAR MARANDI, OAS	ADV. VS	// 0 //
87	D-CONTC/15339/2026 CONTC/2154/2026	BISWA RANJAN DAS VS PRITIPARNA MISHRA,OAS,TAHASILDAR JATNI	ADV VS	// 0 //
88	D-CONTC/14802/2026 CONTC/2155/2026	ASHOK KUMAR NANDI VS PURNA CHANDRA SETHI, DIST. EDUCATION OFFICER, MAYURBHANJ	ADV. VS	// 0 //
89	D-CONTC/14848/2026 CONTC/2156/2026	BISHNU PRASAD MISHRA VS SHUBHA SHARMA, I.A.S.	AKASH ACHARYA VS	// 0 //
90	D-CONTC/16014/2026 CONTC/2157/2026	SATYAJIT BASTI VS SATYABRATA ROUT,IAS, SECRETARY ODISHA LEGISLATIVE ASSEMBLY	ADV VS	// 0 //
91	D-CONTC/16087/2026	SATYARANJAN MISHRA	AMITABH MISHRA	//

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	CONTC/2158/2026	VS S.N.GIRISH, IAS	VS	0 //
92	D-CONTC/13034/2026 CONTC/2159/2026	MOHANLAL AGARWAL VS K.RICHI KUMAR, TAHASILDAR, ATTABIRA,BARGARH	SUDEEP KUMAR SARANGI VS	// 0 //
93	D-CONTC/14628/2026 CONTC/2160/2026	KISHORE CHANDRA NAYAK VS N.B.S. RAJPUT, I.A.S.	ADV. VS	// 0 //
94	D-CONTC/15795/2026 CONTC/2161/2026	JITENDRIYA SAMAL VS GIRISH S.N, PRINCIPAL SECRETARY, P.R AND D.W DEPT., BHUBANESWAR	PRADEEP KUMAR MAHAPATRA VS	// 0 //
95	D-CONTC/15841/2026 CONTC/2162/2026	MAHADEV MUNDA VS ABHIJIT MAHANTA,TAHASILDAR,SAMBALPUR	SATYAJIT MOHAPATRA VS	// 0 //
96	D-CONTC/13659/2026 CONTC/2163/2026	BASANTI ROUTRAY VS SANJAYA KUMAR SINGH, PRINCIPAL SEC. TO GOVT., KHURDA	ADV. VS	// 0 //
97	D-CONTC/13663/2026 CONTC/2164/2026	MOHAN CHARAN MALLICK VS SANJAYA KUMAR SINGH, I.A.S	ADV. VS	// 0 //
98	D-CONTC/14131/2026 CONTC/2165/2026	SUJANA ROUT VS ASWATHI S,COMM CUM SECRETARY,HEALTH AND F.W. DEPT,BHUBANESWAR	ADV. VS	// 0 //
99	D-CONTC/15336/2026 CONTC/2166/2026	PANKAJ KUMAR SAHOO VS DATTATRAYA BHAUSAHEB SHINDHE,IAS, COLLECTOR AND DISTRICT MAGISTRATE,CUTTACK	ADV VS	// 0 //
100	D-CONTC/14034/2026 CONTC/2167/2026	MANAGING COMMITTEE OF PANCHAYAT GIRLS HIGH SCHOOL, UKHUNDA VS DR.N.THIRUMALLA NAIK, I.A.S	ADV. VS	// 0 //
101	D-CONTC/13722/2026 CONTC/2168/2026	HRUSHUIKESH SAHU VS ARAVIND AGRWAL,IAS	ADV. VS	// 0 //
102	D-CONTC/13755/2026 CONTC/2169/2026	ARAKHITA CHANDRA SAMANTA VS	ADV. VS	// 0

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103	D-CONTC/15244/2026 CONTC/2170/2026	BHASKAR JYOTI SARMA, IAS ANITA RAY VS DR. NOONSAVATH THIRUMALA NAIK, I.A.S	ADV. VS	// // ()
104	D-CONTC/15282/2026 CONTC/2171/2026	BISHNU PRASAD NAIK VS ASWATHY. S, I.A.S.	ADV. VS	// // ()
105	D-CONTC/15862/2026 CONTC/2172/2026	MANMATH KUMAR BEHERA VS DR.NILAKANTA MISHRA,DIRECTOR OF PUBLIC HEALTH, BHUBANESWAR	ADV. VS	// // ()
106	D-CONTC/15864/2026 CONTC/2173/2026	PRAJESH KUMAR SAHU VS DR.NILAKANTA MISHRA,DIRECTOR OF PUBLIC HEALTH, BHUBANESWAR	ADV. VS	// // ()
107	D-CONTC/15865/2026 CONTC/2174/2026	M.C. OF CHAKADOLA HIGH SCHOOL, HILOI VS DR.N.THIRUMALLA NAIK, IAS	ADV. VS	// // ()
108	D-CONTC/13775/2026 CONTC/2175/2026	J.RAJEYA REDDY VS DR.N.THIRUMALA NAIK, COMM CUM SECRETARY, DEPT. OF SCHOOL AND MASS EDUCATION , BHUBANESWAR	ADV. VS	// // ()
109	D-CONTC/13791/2026 CONTC/2176/2026	SWARNAPRAVA MOHAPATRA VS DR. MAHENDRA KUMAR SAHU, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER,BOUDH	ADV VS	// // ()
110	D-CONTC/15798/2026 CONTC/2177/2026	BIJAY KUMAR DALABEHERA VS GIRISH S.N, PRINCIPAL SECRETARY, P.R AND D.W DEPT., BHUBANESWAR	PRADEEP KUMAR MAHAPATRA VS	// // ()
111	D-CONTC/15801/2026 CONTC/2178/2026	CHAITANYA BARIK VS GIRISH S.N, PRINCIPAL SECRETARY, P.R AND D.W DEPT., BHUBANESWAR	PRADEEP KUMAR MAHAPATRA VS	// // ()
112	D-CONTC/15808/2026 CONTC/2179/2026	SUKANTA KUMAR ROUT VS ARVIND AGARWAL, I.A.S	ADV. VS	// // ()
113	D-CONTC/16321/2026 CONTC/2180/2026	RANJAN DAS VS MANASWINI SAHU, SPECIAL TREASURY OFFICER,CUTTACK	ADV VS	// // ()

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114	D-CONTC/16601/2026 CONTC/2181/2026	DEBASMITA CHAKRA VS DR.N THIRUMALA NAIK, COMM. CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR	ADV. VS SAPAN KUMAR LENKA	// () //
115	D-CRLA/9544/2026 CRLA/351/2026	SUNKI RANA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BALIANTA P.S. /29 /2024 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE CT/0000137/2024
116	D-CRLA/9639/2026 CRLA/352/2026	HIMANSU SEKHAR NAIK@KUNA VS STATE OF ODISHA	KARUNAKAR GAYA VS	GANIA /59 /2020 DISTRICT AND SESSIONS JUDGE,NAYA ST/0000049/2021
117	D-CRLA/6461/2026 CRLA/353/2026	RANJIT JENA@BUTUNA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	CUTTACK SADAR /723 /2023 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000198/2023
118	D-CRLA/9549/2026 CRLA/354/2026	GURTEJ SINGH @ SIDHU VS STATE OF ODISHA (OPID)	SAPAN KUMAR LENKA VS	EOW,BHUBANESWAR /22 /2023 PRESIDING OFFICER, DESIGNATED CO CT/0000009/2023
119	D-CRLA/7554/2026 CRLA/355/2026	GAPILASH RANBIDA@GOPILASH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	DHAMA /53 /2015 SPECIAL JUDGE (POCSO), SAMBALPUR ST/0000081/2020
120	D-CRLA/8945/2026 CRLA/356/2026	SWAGAT GHIBELA VS STATE OF ODISHA	ANSHUMAN PANDA VS	BOLANGIR SADAR /10 /2025 1ST A.D.J.-CUM-PO,CHILDRENS COURT SC/0000002/2025
121	D-CRLA/10598/2026 CRLA/357/2026	SURENDRA JENA @ KANHA VS STATE OF ODISHA	KULDEEP MOHANTY VS	BETNOTI /426 /2025 SPECIAL JUDGE,BARIPADA(Mayurbhanj Spl/0000017/2026
122	D-CRLA/9835/2026 CRLA/358/2026	TUTU@SADANANDA BADATYA VS STATE OF ODISHA	KURESH PRASAD DASH VS	CHAULIAGANJA /423 /2025 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000125/2025
123	D-CRLA/10173/2026 CRLA/359/2026	SITARAM MAJHI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	THUAMUL RAMPUR /92 /2024 DISTRICT & SESSIONS JUDGE, BHAWA CT/0000104/2024
124	D-CRLMC/10438/2026 CRLMC/1222/2026	BALIA@BALARAM SAHU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /357 /2024 A.D.J.,KODALA(Ganjam) ST/0000145/2025
125	D-CRLMC/10556/2026	GOPINATH PATI	AJAY KUMAR NANDY	//0

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	CRLMC/1223/2026	VS STATE OF ODISHA	VS	S.D.J.M.,CUTTACK SADAR(Cuttack) 2(C)CC/0000885/2016
126	D-CRLMC/10603/2026 CRLMC/1224/2026	CHANDAN NAYAK @ NANDU VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	CHANDAKA P.S. /379 /2025 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001875/2025
127	D-CRLMC/10696/2026 CRLMC/1225/2026	KALPATARU DAS VS STATE OF ODISHA	ANUP KUMAR PATNAIK VS	INFOCITY PS /315 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001058/2025
128	D-CRLMC/10830/2026 CRLMC/1226/2026	SAROJ KUMAR PRADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	PURUNAKATAK /25 /2019 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baudh) ICC/0000002/2025
129	D-CRLMC/10249/2026 CRLMC/1227/2026	CENTRAL BUREAU OF INVESTIGATION VS G. SATYANARAYAN	SARTHAK NAYAK (RETAINER COUNSEL) VS	/ /0 SPECIAL JUDGE (CBI-I -CUM-PMLA),BHUBANESWAR CRMC/0000101/2025
130	D-CRLMC/10877/2026 CRLMC/1228/2026	SATYAJEET MUKHERJEE VS STATE OF ODISHA	APARESH BHOI VS	BARANGA /396 /2025 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001142/2025
131	D-CRLMC/10503/2026 CRLMC/1229/2026	BHUPENDRA THAKUR VS STATE OF ODISHA	OM SWARUP VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK S.D.J.M.,BHUBANESWAR(Khordha) CT/0000073/2025
132	D-CRLMC/8323/2026 CRLMC/1230/2026	UDAYANATH MISHRA VS STATE OF ODISHA(VIG.)	LALITENDU MISHRA VS	BHUBANESWAR VIGILANCE /3 /2009 SPECIAL JUDGE(VIG),BHUBANESWAR(Khordha) TR/0000050/2012
133	D-CRLMC/9676/2026 CRLMC/1231/2026	SANTOSH KUMAR BISWAL @ SATASH BISWAL VS STATE OF ODISHA	LAMBODOR ACHARI VS	BAIDYANATHPUR /323 /2020 J.M.F.C.,BERHAMPUR(Ganjam) GR/0002274/2020
134	D-CRLMC/10421/2026 CRLMC/1232/2026	SUBASINI PANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /154 /2023 J.M.F.C.,KHURDA(Khordha) GR/0000630/2023
135	D-CRLMC/11005/2026 CRLMC/1233/2026	SANKARSHAN PANDA @ SANKARSANA PANDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BARIPADA TOWN /269 /2016 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M)Khandapat GR/0001082/2016
136	D-CRLMC/10232/2026 CRLMC/1234/2026	RATIKANTA ROUT VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MOTANGA /190 /2019 A.D.J.,DHENKANAL(Dhenkanal)

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137	D-CRLMC/10446/2026 CRLMC/1235/2026	STATE OF ODISHA PRASHANTA KUMAR TARAI VS	BHABANI PRASAD PRADHAN VS	CT/0000221/2024 PATTAMUNDAI /211 /2009 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTALAI GR/0000516/2009
138	D-CRLMC/10475/2026 CRLMC/1236/2026	STATE OF ODISHA RATIKANTA ROUT VS	SATYA RANJAN MULIA VS	JAKHAPURA /26 /2017 J.M.F.C.,JAJPUR ROAD(Jajapur) GR/0000439/2017
139	D-CRLMC/10460/2026 CRLMC/1237/2026	STATE OF ODISHA CHHOTE SINGH VS	SK. ZAFARULLA VS	//0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000035/2022
140	D-CRLMC/11200/2026 CRLMC/1238/2026	STATE OF ODISHA AMARESH CHANDRA DAS VS	DEVASHIS PANDA VS	JATNI P.S. /14 /2025 J.M.F.C.,JATNI(Khordha) GR/0000024/2025
141	D-CRLMP/6856/2026 CRLMP/505/2026	STATE OF ODISHA SUMAN DANDAPAT VS	RABINDRA NATH PRUSTY VS	//0 ()
142	D-CRLMP/8539/2026 CRLMP/506/2026	STATE OF ODISHA VICTIM VS	SONALI PANDA VS	// CYBER CRIME AND ECONOMIC OFFENSES ()
143	D-CRLMP/9477/2026 CRLMP/507/2026	STATE OF ODISHA TULASI DAS @ BISWAL VS	NIKUNJA KUMAR ROUT VS	// BARANGA /128 /2026 ()
144	D-CRLMP/9503/2026 CRLMP/508/2026	D.G. OF POLICE, ODISHA, CUTTACK G. SITAMMA VS	SOUBHAGYA KUMAR DASH VS	// MARINE PS AT ARJIPALLI /32 /2024 ()
145	D-CRLMP/9803/2026 CRLMP/509/2026	STATE OF ODISHA INFORMANT VS	BIRENDRA KUMAR NAYAK VS	// //0 ()
146	D-CRLMP/9553/2026 CRLMP/510/2026	STATE OF ODISHA BIJAY BEHERA VS	HIMANSHU BHUSAN DASH VS	// // ()
147	D-CRLMP/9714/2026 CRLMP/511/2026	STATE OF ODISHA NIRANJAN SAHOO VS	ASISH KUMAR RAY VS	// // ()
		STATE OF ODISHA		//

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148	D-CRLREV/9868/2026 CRLREV/284/2026	RINKU BEHERA VS STATE OF ODISHA	RAMESH CHANDRA PRADHAN VS	GOLANTHARA (BERHAMPUR) /165 /201 2ND A.D.J.,BERHAMPUR(Ganjam) CRA/0000064/2024
149	D-CRLREV/10316/2026 CRLREV/285/2026	SASMITA SAHOO VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	JHARSUGUDA /179 /2023 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CMA/0000139/2023
150	D-CRLREV/10588/2026 CRLREV/286/2026	MANAS KUMAR BASTIA VS EXCISE COMMISIONER,CUTTACK	SHIB SHANKAR MOHANTY VS	//0 EXCISE COMMISSIONER, ODISHA, CUT EXCISE APPEAL/0000001/2026
151	D-CRLREV/10433/2026 CRLREV/287/2026	B.KESHAB PRADHAN VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	RAMBHA (KHALLIKOTE) /619 /2025 A.D.J.,KHALLIKOTE(Ganjam) ST/0000145/2025
152	D-CRP/15171/2026 CRP/10/2026	KHYANAPRAVA MISHRA VS AJAY KUMAR MISHRA	SUVASHISH PATTANAIAK VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000053/2025
153	D-CRP/11938/2026 CRP/11/2026	MANGULU SWAIN VS SUDHAKAR PANIGRAHI	AMITAV TRIPATHY VS	// CIVIL JUDGE(JD), SERAGADA(Ganjam) CS/0000004/2017
154	D-EXP/14171/2026 EXP/52/2026	ANANDA PADIAMI @ ANANDA PODIAMI VS THE COLLECTOR AND DIST. MAGISTRATE, MALKANGIRI	BIDESH RANJAN BEHERA VS	// () //
155	D-FAO/13379/2026 FAO/231/2026	G.M.MAHANADI COALFIELDS LTD., ANGUL VS SUNITA CHOUHAN	NARESH CHANDRA SAHOO VS	// COMMISSIONER EMPLOYEES'S COMPE EC/0000016/2021
156	D-FAO/15559/2026 FAO/232/2026	MANAGING COMMITTEE OF SRI JAGANNATH BIDYAPITHA, RANGAMATIA, MAYURBHANJ VS STATE OF ODISHA	RUPAK KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001491/2017
157	D-FAO/15207/2026 FAO/233/2026	KUNI MOHANTY VS NIRANJAN PARIDA	KAPILA CHARAN NAYAK VS	// COMMISSIONER FOR EMPLOYEES COM EC/0000078/2011
158	D-FAO/15133/2026 FAO/234/2026	M/S.LEGAL MANAGER,NEW INDIA ASSURANCE CO. LTD., BALASORE VS SARITA DEVI	PRASANTA KUMAR MAHALI VS	// WORKMENS COMPENSATION CUM AS EC/0000023/2019
159	D-FAO/15251/2026	BENJULATA SWAIN	SANGRAM JENA	//

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	FAO/235/2026	VS STATE OF ODISHA	VS	STATE EDUCATION TRIBUNAL,BHUBA Gia/0000282/2015
160	D-FAO/15321/2026 FAO/236/2026	M.C.GOBARA HIGH SCHOOL, GOBARA,CUTTACK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000389/2017
161	D-FAO/15656/2026 FAO/237/2026	N.V. JYOTHIKUMARI @ JYOTIKUMARI VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001847/2017
162	D-FAO/15648/2026 FAO/238/2026	SANJUKTA KAR VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001845/2017
163	D-FAO/15672/2026 FAO/239/2026	NIKI MISHRA VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001843/2017
164	D-FAO/15724/2026 FAO/240/2026	SUJATA MAHAPATRA @ MOHAPATRA VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000273/2017
165	D-FAO/16835/2026 FAO/241/2026	SUBASH CHANDRA DAKUA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000030/2017
166	D-FAO/15810/2026 FAO/242/2026	DR. SUPRITA DASH VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000769/2015
167	D-MACA/51400/2025 MACA/364/2026	SUSHREE SWAGATIKA DHAR VS BHAGABATI RATH	SUBHASIS MOHAPATRA VS	// 1ST M.A.C.T., JAJPUR(Jajapur) Mac/0000035/2022
168	D-MATA/15546/2026 MATA/131/2026	TRUPTI MISHRA VS DEBI PRASAD MISHRA	SUSAMA RANI SAHOO VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000232/2020
169	D-MATA/16061/2026 MATA/132/2026	SURAJ KANTA PATALSINGH@SURAJKANTA PATALSINGH VS JYOTREEMAYEE PARIDA	PRATIK NAYAK VS	// JUDGE, FAMILY COURT, NAYAGARH(N CP/0000011/2024
170	D-MATA/15706/2026 MATA/133/2026	PRAGYAN PARAMITA MAHAPATRA VS	RUCHI RAJGARHIA VS	// JUDGE, FAMILY COURT, NAYAGARH(N

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171	D-MATA/16191/2026 MATA/134/2026	SRINIBAS SWAIN LIPSA PRUSTY VS SANTOSH KUMAR SAHOO	RAMESH CHANDRA SWAIN VS	CP/0000213/2024 // JUDGE FAMILY COURT,CUTTACK(Cuttack)
172	D-RPFAM/14956/2026 RPFAM/106/2026	RIYANSH PRADHAN VS DINABANDHU PRADHAN	SUKANTA KUMAR NAYAK VS	CP/0000062/2024 // JUDGE, FAMILY COURT, BHADRAK(Bhadrak)
173	D-RPFAM/10703/2026 RPFAM/107/2026	OMM PRAKASHA SATAPATHY VS PURNIMA PANDA	BRAHMANANDA TRIPATHY VS	Crp/0000300/2023 // JUDGE FAMILY COURT, KENDRAPARA
174	D-RSA/10610/2026 RSA/194/2026	JAYANANDA BEHERA VS STATE OF ODISHA	BYOMOKESH SAHOO VS	Crp/0000034/2022 // 1ST. A.D.J.,ROURKELA(Sundargarh)
175	D-RSA/10431/2026 RSA/195/2026	GOPA @ GOPABANDHU KANHAR VS KUSHA MALLICK	AMIT KUMAR NATH VS	RFA/0000009/2024 // ADDL.SESSION JUDGE CUM SPL.JUDGE
176	D-TRP(C)/15749/2026 TRP(C)/106/2026	LOPAMUDRA TARAI VS ABHAYA KUMAR BEHERA	SWETAPADMA ROUT VS	RFA/0000009/2025 // JUDGE,FAMILY COURT,JAGATSINGPUR
177	D-TRP(C)/15851/2026 TRP(C)/107/2026	PRATIMA JENA VS PRASANTA KUMAR JENA	AMITAV TRIPATHY VS	CP/0000328/2025 // JUDGE, FAMILY COURT,JAJPUR(Jajapur)
178	D-TRP(C)/15842/2026 TRP(C)/108/2026	SUBHASH SAO VS NIRUPAMA SAHU	LAXMI SHARMA VS	CP/0000201/2025 // JUDGE, FAMILY COURT, BARGARH(Bargarh)
179	D-TRP(C)/15945/2026 TRP(C)/109/2026	ANITA DAS VS ANKIT ANUPAM SAMANT	DEBADUTTA KANUNGO VS	Mat/0000049/2022 // CIVIL JUDGE(SD),HINDOL(Dhenkanal)
180	D-WA/9077/2026 WA/575/2026	ASMIT SAHU VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	Mat/0000007/2026 // ()
181	D-WA/11046/2026 WA/576/2026	DR.SUMANTA KUMAR ROUL VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// // ()

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182	D-WA/14124/2026 WA/577/2026	LAXMIDHAR MAJHI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
183	D-WA/13677/2026 WA/578/2026	STATE OF ODISHA VS HARIDRABATI MOHANTA	AISHWARYA DASH,A.S.C VS	// 0 //
184	D-WA/13674/2026 WA/579/2026	STATE OF ODISHA VS REBATIBALA NAYAK	AISHWARYA DASH,A.S.C VS	// 0 //
185	D-WA/13676/2026 WA/580/2026	STATE OF ODISHA VS SAROJINI TRIPATHY	AISHWARYA DASH,A.S.C VS	// 0 //
186	D-WP(C)/15850/2026 WP(C)/11318/2026	ABHIRAM MALIK VS CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK	JITENDRA KUMAR PALEI VS	// 0 //
187	D-WP(C)/11827/2026 WP(C)/11319/2026	UNION OF INDIA VS RABINARAYAN SASMAL	RUPESH KUMAR KANUNGO VS	// 0 //
188	D-WP(C)/11434/2026 WP(C)/11320/2026	BASANTI AMAT VS STATE OF ODISHA	GHANASHYAM MUDULI VS	// 0 //
189	D-WP(C)/15817/2026 WP(C)/11321/2026	E.TRINATH NAIDU@ E.TRINATH VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
190	D-WP(C)/13955/2026 WP(C)/11322/2026	TAPASWINI PRADHAN VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
191	D-WP(C)/14061/2026 WP(C)/11323/2026	BHARAT CHARAN BEHERA VS STATE OF ORISSA	DEBASNAN DAS VS	// 0 //
192	D-WP(C)/12633/2026 WP(C)/11324/2026	LAXMAN GOUDA VS STATE OF ODISHA	LAMBODOR ACHARI VS	// 0 //
193	D-WP(C)/14094/2026	SRIDHAR DAS	DR. JITENDRA KUMAR LENKA	//

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	WP(C)/11325/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/14156/2026 WP(C)/11326/2026	SANKARSAN MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
195	D-WP(C)/12753/2026 WP(C)/11327/2026	SAMARTHAN KULLU VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
196	D-WP(C)/14169/2026 WP(C)/11328/2026	BHARAT SANCHAR NIGAM LTD., CUTTACK VS SALES TAX OFFICER, CT AND GST CIRCLE, CUTTACK I WEST	PRANAYA KISHORE HARICHANDAN VS	// 0 //
197	D-WP(C)/12794/2026 WP(C)/11329/2026	ODISHA MECHANDISE PRIVATE LTD.KALINGA VIHAR, BHUBANESWAR VS TATA POWER NORTHERN ODISHA DISTRIBUTION LTD, BALESWAR	PRIYANKA BEHERA VS	// 0 //
198	D-WP(C)/14229/2026 WP(C)/11330/2026	UMAKANTA BARIK VS THE CHIEF MANAGER-CUM-AUTHORIZED OFFICER, UCO BANK, ZONAL OFFICE, BALASORE	CHANDRAKANTA NAYAK VS	// 0 //
199	D-WP(C)/12872/2026 WP(C)/11331/2026	ASHOK KUMAR MISHRA VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //
200	D-WP(C)/15692/2026 WP(C)/11332/2026	KISHORE CHANDRA NAYAK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
201	D-WP(C)/14896/2026 WP(C)/11333/2026	SABITA MOHAPATRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
202	D-WP(C)/14243/2026 WP(C)/11334/2026	SURESH KUMAR RAUT VS STATE OF ODISHA	DEBASIS SAHOO VS	// 0 //
203	D-WP(C)/14039/2026 WP(C)/11335/2026	DR. NIRAKAR MAHALIK VS STATE OF ORISSA	DEBASNAN DAS VS	// 0 //
204	D-WP(C)/15745/2026 WP(C)/11336/2026	JAGDISH CHANDRA JENA VS	SUDEEPTA KUMAR SINGH VS	// 0

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205	D-WP(C)/15072/2026 WP(C)/11337/2026	PREETI BAL SAGAR CHAND SAMAL VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// // 0 //
206	D-WP(C)/15501/2026 WP(C)/11338/2026	KJS AHLUWALIA, KEONJHAR VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// 0 //
207	D-WP(C)/14120/2026 WP(C)/11339/2026	M/S KALINGA WARRIORS SECURITY SERVICES, CUTTACK VS STATE OF ODISHA	SIDDHANT SARANGI VS	// 0 //
208	D-WP(C)/14708/2026 WP(C)/11340/2026	SUBHENDU PRADHAN VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
209	D-WP(C)/15178/2026 WP(C)/11341/2026	CHITTARANJAN MALLIK VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// 0 //
210	D-WP(C)/15306/2026 WP(C)/11342/2026	PURNA CHANDRA PARIDA VS THE STATE OF ODISHA	RABI NARAYAN SWAIN VS	// 0 //
211	D-WP(C)/14246/2026 WP(C)/11343/2026	NIRANJAN PRADHAN VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //
212	D-WP(C)/16129/2026 WP(C)/11344/2026	UTKAL BIDYUT KARMACHARI SANGHA VS TP CENTRAL ODISHA DISTRIBUTION LTD.,BHUBANESWAER	BIKASH JENA VS	// 0 //
213	D-WP(C)/15494/2026 WP(C)/11345/2026	KJS AHLUWALIA, KEONJHAR VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// 0 //
214	D-WP(C)/14712/2026 WP(C)/11346/2026	AUROBINDA NAYAK VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //
215	D-WP(C)/16308/2026 WP(C)/11347/2026	PANCHU SANDHA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //

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216	D-WP(C)/14751/2026 WP(C)/11348/2026	HADU MISHRA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
217	D-WP(C)/16517/2026 WP(C)/11349/2026	SRIDHAR BISWAL VS GOVERNMENT OF INDIA	JANMEJAYA KATIKIA VS	// 0 //
218	D-WP(C)/14922/2026 WP(C)/11350/2026	AJAM ALLI KHAN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
219	D-WP(C)/14791/2026 WP(C)/11351/2026	AJAYA KUMAR PATTANAİK VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //
220	D-WP(C)/14994/2026 WP(C)/11352/2026	M/S. RANJITA RANJAN, RAYAGADA VS SUPERINTENDENT, GST AND CENTRAL EXCISE, RAYAGADA DIVISION, RAYAGADA	PRAKASH KUMAR JENA VS	// 0 //
221	D-WP(C)/14810/2026 WP(C)/11353/2026	ANGEL BARU VS MAHANADI COALFIELDS LIMITED, SAMBALPUR	UPENDRA KUMAR SAMAL VS	// 0 //
222	D-WP(C)/14017/2026 WP(C)/11354/2026	PRAMILA SAHU VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
223	D-WP(C)/14342/2026 WP(C)/11355/2026	GITANJALI RAUTARAY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
224	D-WP(C)/14426/2026 WP(C)/11356/2026	GOUTAM BUDDHA H.V. ADABAR VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
225	D-WP(C)/8283/2026 WP(C)/11357/2026	PRAPHULLA SAHOO VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
226	D-WP(C)/14366/2026 WP(C)/11358/2026	PRASANTA DEY VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
227	D-WP(C)/15001/2026	VINEET KUMAR LALANI	DEBAKANT MOHANTY	//

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	WP(C)/11359/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/14368/2026 WP(C)/11360/2026	SAMIR KUMAR SAHOO VS STATE OF ODISHA	ANUP KUMAR PATNAIK VS	// 0 //
229	D-WP(C)/15382/2026 WP(C)/11361/2026	PRAVAT KISHORE DASH VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
230	D-WP(C)/16107/2026 WP(C)/11362/2026	ANSHUMAAN BHOI VS UNION OF INDIA	SAROJ KUMAR PADHY VS	// 0 //
231	D-WP(C)/15384/2026 WP(C)/11363/2026	ASISH KUMAR PRATIHARI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
232	D-WP(C)/14431/2026 WP(C)/11364/2026	SANJIB KUMAR SUBUDHI VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
233	D-WP(C)/15413/2026 WP(C)/11365/2026	UPENDRA NATH SENDHA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
234	D-WP(C)/14456/2026 WP(C)/11366/2026	BIJAYA KUMAR MOHANTY VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //
235	D-WP(C)/15074/2026 WP(C)/11367/2026	PABITRA MOHAN SAHOO VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
236	D-WP(C)/16097/2026 WP(C)/11368/2026	SHREE SHREE SHREE JAGANNATH UDYOG, CUTTACK VS SECRETARY TO THE GOVERNMENT, CO-OPERATION DEPARTMENT, BHUBANESWAR	BHABANI SANKAR DAS VS	// 0 //
237	D-WP(C)/12868/2026 WP(C)/11369/2026	ASHOK KUMAR MISHRA VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //
238	D-WP(C)/15127/2026 WP(C)/11370/2026	MAMATA DASH VS	SAROJA KANTA SAMAL VS	// 0

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239	D-WP(C)/15280/2026 WP(C)/11371/2026	STATE OF ODISHA DR.SASMITA MAHALIK VS	SUBHADUTTA ROUTRAY VS	// // 0
240	D-WP(C)/16146/2026 WP(C)/11372/2026	STATE OF ODISHA CHAUDHARI KUMBHAR VS	JAYADEBA BEHERA VS	// // 0
241	D-WP(C)/14484/2026 WP(C)/11373/2026	STATE OF ODISHA JAYA SISA VS	ABHISHEK SAHOO VS	// // 0
242	D-WP(C)/14466/2026 WP(C)/11374/2026	UNION OF INDIA BIBEKANANDA SAMAL VS	RAKESH KUMAR SARANGI VS	// // 0
243	D-WP(C)/15287/2026 WP(C)/11375/2026	STATE OF ODISHA DEBENDRA KUMAR MOHANTY VS	SUKANTA KUMAR NAYAK (2) VS	// // 0
244	D-WP(C)/16233/2026 WP(C)/11376/2026	STATE OF ODISHA DR. POOJA DASHMISHRA VS	ATUL TRIPATHY VS	// // 0
245	D-WP(C)/15686/2026 WP(C)/11377/2026	STATE OF ODISHA DEBASISH MOHANTY VS	DILLIP KUMAR MOHAPATRA VS	// // 0
246	D-WP(C)/16243/2026 WP(C)/11378/2026	STATE OF ODISHA HOTEL ARYAPRAVA PRIVATE LTD.,BHUBANESWAR VS	PAMI RATH VS	// // 0
247	D-WP(C)/15506/2026 WP(C)/11379/2026	BANK OF INDIA BHUBANESWAR KARAN KUMAR SINGH VS	ARUN KUMAR PATRA VS	// // 0
248	D-WP(C)/15895/2026 WP(C)/11380/2026	STATE OF ODISHA SUBHASHREE DEBATA VS	ABHISHEK PATNAIK VS	// // 0
249	D-WP(C)/16234/2026 WP(C)/11381/2026	STATE OF ODISHA PULIN BIHARI MOHAPATRA VS	ATUL TRIPATHY VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/13217/2026 WP(C)/11382/2026	DIPANKAR RAY VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
251	D-WP(C)/15299/2026 WP(C)/11383/2026	DR. SRI PRIYADARSHINI VS STATE OF ODISHA	GOPABANDHU MISRA VS	// 0 //
252	D-WP(C)/15514/2026 WP(C)/11384/2026	NIRMAL CHANDRA SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
253	D-WP(C)/15898/2026 WP(C)/11385/2026	SANTOSH KUMAR MOHANTY VS TP CENTRAL ODISHA DISTRIBUTION LIMITED,KHURDA	RAJJEET ROY VS	// 0 //
254	D-WP(C)/14757/2026 WP(C)/11386/2026	HRUSIKESH DASH VS THE TAHASILDAR, TANGI CHOUDWAR, CUTTACK	SHUKARACHARYA CHOWDHURY VS	// 0 //
255	D-WP(C)/16248/2026 WP(C)/11387/2026	KARUNAKAR MOHANTY VS BANK OF INDIA, BHUBANESWAR	DEBESH PANDA VS	// 0 //
256	D-WP(C)/15824/2026 WP(C)/11388/2026	DEEPAK PANIGRAHI VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
257	D-WP(C)/15729/2026 WP(C)/11389/2026	SUDARSAN BISWAL VS STATE OF ORISSA	BRUNDABAN ROUT VS	// 0 //
258	D-WP(C)/15641/2026 WP(C)/11390/2026	SANJIB MALLICK VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
259	D-WP(C)/15834/2026 WP(C)/11391/2026	JANATA FISHERIES CO-OPERATIVE SOCIETY, BHADRAK VS STATE OF ODISHA	ANUPAM RATH VS	// 0 //
260	D-WP(C)/16299/2026 WP(C)/11392/2026	SUHAG SUBHAM JOSHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
261	D-WP(C)/13857/2026	RABINARAYAN MISHRA	RAMESH CHANDRA SWAIN	//

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	WP(C)/11393/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/15661/2026 WP(C)/11394/2026	PHALGUNI SINGH VS STATE OF ODISHA	SUBRATA PANDA VS	// 0 //
263	D-WP(C)/14511/2026 WP(C)/11395/2026	JAYADEV DAS VS UNION OF INDIA	ABHISHEKH SAHOO VS	// 0 //
264	D-WP(C)/14841/2026 WP(C)/11396/2026	KALPANA BISWAL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
265	D-WP(C)/15688/2026 WP(C)/11397/2026	SADANANDA BEHERA VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //
266	D-WP(C)/14748/2026 WP(C)/11398/2026	GANDU PANIGRAHI VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
267	D-WP(C)/15836/2026 WP(C)/11399/2026	KAMALAKANTA ROUT VS STATE TAX OFFICER, CT AND GST, CUTTACK-II CIRCLE, CUTTACK	PRASANTA KUMAR MISHRA VS	// 0 //
268	D-WP(C)/15781/2026 WP(C)/11400/2026	DEBASHISH MALLICK VS AUTHORIZED OFFICER, PUNJAB AND SIND BANK, BHUBANESWAR	MANORANJAN SAHOO VS	// 0 //
269	D-WP(C)/14927/2026 WP(C)/11401/2026	M/S JUDHISTIR SAMANTRA, GANJAM VS ODISHA BRIDGE AND CONSTRUCTION CORPORATION LTD. AND ORS., KHURDA	ANUP NARAYAN MOHANTY VS	// 0 //
270	D-WP(C)/15830/2026 WP(C)/11402/2026	RASHMITA DASH VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
271	D-WP(C)/16236/2026 WP(C)/11403/2026	BASUDEV SAHU VS THE TATA POWER CENTRAL ODISHA DISTRIBUTION LIMITED CORPORATION CENTER	BHARAT JALLI VS	// 0 //
272	D-WP(C)/16216/2026 WP(C)/11404/2026	NRUSINGHA CHARAN MOHANTY VS	ATUL TRIPATHY VS	// 0

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273	D-WP(C)/15831/2026 WP(C)/11405/2026	STATE OF ODISHA SUCHISMITA GOCHHAYAT VS	SUBASH CH PANI VS	// // 0
274	D-WP(C)/14890/2026 WP(C)/11406/2026	STATE OF ODISHA PARESH CHANDRA BADANAYAK VS	SHARMISTHA SAMAL VS	// // 0
275	D-WP(C)/14845/2026 WP(C)/11407/2026	STATE OF ODISHA MANAMOHAN PRADHAN VS	SHARMISTHA SAMAL VS	// // 0
276	D-WP(C)/16331/2026 WP(C)/11408/2026	STATE OF ODISHA M/S SHREEN INDUSTRIES, BALASORE VS	PANKAJ KHANDELWAL VS	// // 0
277	D-WP(C)/15286/2026 WP(C)/11409/2026	MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES, NEW DELHI BATAKRUSHNA ROUT VS	PRABODHA CHANDRA NAYAK VS	// // 0
278	D-WP(C)/14897/2026 WP(C)/11410/2026	ODISHA STATE CASHEW DEVELOPMENT CORPORATION LIMITED, BHUBANESWAR CHITTA RANJAN GIRI VS	SHARMISTHA SAMAL VS	// // 0
279	D-WP(C)/14009/2026 WP(C)/11411/2026	STATE OF ODISHA DHANU SINGH VS	HEMANTA KUMAR MOHANTA VS	// // 0
280	D-WP(C)/14486/2026 WP(C)/11412/2026	STATE OF ODISHA HEMANT KUMAR BANSING VS	ABHISHEK SAHOO VS	// // 0
281	D-WP(C)/14280/2026 WP(C)/11413/2026	UNION OF INDIA THE MANAGING DIRECTOR, TRIBAL DEVELOPMENT CO-OPEARTIVE CORPORATION OF COCHIN MOHA, BHUBANESWAR VS	ABHISHEK SAHOO VS	// // 0
282	D-WP(C)/14211/2026 WP(C)/11414/2026	CONTROLLING AUTHORITY UNDER P.G.ACT CUM DIVISIONAL LABOUR COMMISSIONER, KHORDHA NIRANJAN BISWAL VS	SOUBHAGYA SWAIN VS	// // 0
283	D-WP(C)/15288/2026 WP(C)/11415/2026	STATE OF ODISHA DR.NAMITA NATH VS	SUBHADUTTA ROURTRAY VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/14630/2026 WP(C)/11416/2026	ASHIS KUMAR GHOSAL VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
285	D-WP(C)/15486/2026 WP(C)/11417/2026	KJS AHLUWALIA, KEONJHAR VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// 0 //
286	D-WP(C)/15594/2026 WP(C)/11418/2026	SWAGATIKA DAS VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
287	D-WP(C)/15490/2026 WP(C)/11419/2026	KJS AHLUWALIA, KEONJHAR VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// 0 //
288	D-WP(C)/15285/2026 WP(C)/11420/2026	MAA TARA COLLEGE OF NURSING,KALAHANDI VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
289	D-WP(C)/15840/2026 WP(C)/11421/2026	COLD ROLLING MILL COOPERATIVE CREDIT SOCIETY LTD, SUNDARGARH VS REGISTRAR CO-OPERATIVE SOCIETIES, ODISHA, BHUBANESWAR	BAIDHAR SAHOO VS	// 0 //
290	D-WP(C)/15545/2026 WP(C)/11422/2026	M/S.AJIT KUMAR BEHERA, KEONJHAR VS THE CHIEF COMMISSIONER OF COMMERCIAL TAXED AND GOODS AND SERVICES TAX, BHUBANESWAR	DILLIP KUMAR SAHOO VS	// 0 //
291	D-WP(C)/15426/2026 WP(C)/11423/2026	KAILAS CHANDRA MISHRA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
292	D-WP(C)/16048/2026 WP(C)/11424/2026	SUNITA AGRAWAL VS ODISHA POWER TRANSMISSION CORPORATION LTD.,BHUBANESWAR	DIPTI RANJAN BHOKTA VS	// 0 //
293	D-WP(C)/13005/2026 WP(C)/11425/2026	BASANTA BEHERA VS STATE OF ODISHA	C.ANANDA RAO VS	// 0 //
294	D-WP(C)/15502/2026 WP(C)/11426/2026	KJS AHLUWALIA, KEONJHAR VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// 0 //
295	D-WP(C)/15597/2026	SURENDRA NATH BEHERA	LAXMIKANTA MOHANTY	//

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	WP(C)/11427/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/15295/2026 WP(C)/11428/2026	SRIPATI SABAR VS STATE OF ODISHA	SARAT KUMAR BEHERA VS	// 0 //
297	D-WP(C)/15746/2026 WP(C)/11429/2026	M/S.KONARK POWER, JAGATPUR VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, BHUBANESWAR	PRAGYAN PARAMITA MOHANTY VS	// 0 //
298	D-WP(C)/15993/2026 WP(C)/11430/2026	DR.KALYANI RATH VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
299	D-WP(C)/16084/2026 WP(C)/11431/2026	KIRTIRANJAN SUBUDHI VS STATE OF ODISHA	LALITA NARAYAN PATNAIK VS	// 0 //
300	D-WP(C)/16028/2026 WP(C)/11432/2026	NAKULA MALIPHULA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
301	D-WP(C)/15726/2026 WP(C)/11433/2026	AJAY BISWAL VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
302	D-WP(C)/14988/2026 WP(C)/11434/2026	SARALA PROJECT WORKS PRIVATE LIMITED, ANDHRA PRADESH VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
303	D-WP(C)/14248/2026 WP(C)/11435/2026	MAHENDRA NAYAK @ MAHESWAR NAYAK VS STATE OF ODISHA	RAMANI RANJAN MOHANTY VS	// 0 //
304	D-WP(C)/15711/2026 WP(C)/11436/2026	ABANI RANJAN NAYAK VS STATE OF ODISHA	BINOD KUMAR MISHRA VS	// 0 //
305	D-WP(C)/15728/2026 WP(C)/11437/2026	SRINIBASH NAYAK VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
306	D-WP(C)/14639/2026 WP(C)/11438/2026	UMAKANTA PANDA VS	DR. JITENDRA KUMAR LENKA VS	// 0

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307	D-WP(C)/16263/2026 WP(C)/11439/2026	STATE OF ODISHA BISWAJIT RAUTRAY VS	BIRAJA PRASANNA DAS VS	// // 0
308	D-WP(C)/15913/2026 WP(C)/11440/2026	STATE OF ODISHA M/S. BHARAT MOTORS LTD., BHUBANESWAR VS	MANOJ VERMA VS	// // 0
309	D-WP(C)/13930/2026 WP(C)/11441/2026	STATE OF ODISHA RAJ KUMAR AGRAWAL VS	SUSHANTA KUMAR JOSHI VS	// // 0
310	D-WP(C)/14084/2026 WP(C)/11442/2026	STATE OF ODISHA NABIN KUMAR SATPATHY VS	PRASANTA KUMAR PRADHAN VS	// // 0
311	D-WP(C)/15832/2026 WP(C)/11443/2026	STATE OF ODISHA KESHAB CHANDRA JENA VS	DAITARI BEHERA VS	// // 0
312	D-WP(C)/14642/2026 WP(C)/11444/2026	ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST, KORAPUT GOURANGA CHARAN ROUT VS	DR. JITENDRA KUMAR LENKA VS	// // 0
313	D-WP(C)/14080/2026 WP(C)/11445/2026	STATE OF ODISHA PADMANAVA PANDA VS	AKASH KUMAR PATTAJOSHI VS	// // 0
314	D-WP(C)/12413/2026 WP(C)/11446/2026	THE COLLECTOR CUM DISTRICT MAGISTRATE, KALAHANDI ASHAYAMAYEE BHOI VS	PRASANTA KUMAR JOSHI VS	// // 0
315	D-WP(C)/15926/2026 WP(C)/11447/2026	STATE OF ODISHA SANYASI PRADHAN VS	JITENDRA SAMANTARAY VS	// // 0
316	D-WP(C)/16218/2026 WP(C)/11448/2026	STATE OF ODISHA PADMAJA SAHOO VS	ATUL TRIPATHY VS	// // 0
317	D-WP(C)/15848/2026 WP(C)/11449/2026	STATE OF ODISHA MANMAYEE PANDA VS	AJAYA KUMAR TRIPATHY VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/12641/2026 WP(C)/11450/2026	RASMITA SAHOO VS AROOP SINGH SAMANTARAY	BIBHUTI BHUSAN PATTANAYAK VS	// 0 //
319	D-WP(C)/15922/2026 WP(C)/11451/2026	PRAKASH KUMAR KHEDIA VS BALANGIR MUNICIPALITY, BALANGIR	SAILAZA NANDAN DAS VS	// 0 //
320	D-WP(C)/15931/2026 WP(C)/11452/2026	SURATH KUMAR PATTANAIAK VS STATE OF ODISHA	LALIT MOHAN NANDA VS	// 0 //
321	D-WP(C)/16220/2026 WP(C)/11453/2026	DIPAK MOHANTY VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
322	D-WP(C)/13394/2026 WP(C)/11454/2026	SUDHANSU SEKHAR NAIK VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
323	D-WP(C)/16082/2026 WP(C)/11455/2026	CREATION AND CREATION LIP, BARIPADA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
324	D-WP(C)/16459/2026 WP(C)/11456/2026	SUBRAT KUMAR ROUT VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
325	D-WP(C)/16448/2026 WP(C)/11457/2026	SABITAMANI JENA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
326	D-WP(C)/16230/2026 WP(C)/11458/2026	SUSRI SANGITA PANDA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
327	D-WP(C)/16083/2026 WP(C)/11459/2026	CREATION AND CREATION LIP, BARIPADA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
328	D-WP(C)/13670/2026 WP(C)/11460/2026	SANJAY KUMAR SAHOO VS THE MANAGER, INDUSIND BANK LTD, PARADEEP BRANCH, JAGATSINGHPUR	NETRANANDA BISWAL VS	// 0 //
329	D-WP(C)/16640/2026	ANIL SHAMRAO	SUVASHISH PATTANAIAK	//

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	WP(C)/11461/2026	VS BHUBANESWAR DEVELOPMENT AUTHORITY, BHUBANESWAR	VS	0 //
330	D-WP(C)/16231/2026 WP(C)/11462/2026	PRAMOD KUMAR MOHANTY VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
331	D-WP(C)/16461/2026 WP(C)/11463/2026	MANOJAVAM ENTERPRISE, K.N. PUR VS STATE OF ODISHA	SUBHAM SHARMA VS	// 0 //
332	D-WP(C)/16396/2026 WP(C)/11464/2026	BUILDING PROJECT (INDIA) COMPANY, HOWRAH VS ESIC, JHARSHUGUDA	ADITYA MISHRA VS	// 0 //
333	D-WP(C)/14072/2026 WP(C)/11465/2026	DILIP KUMAR SAHU VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// 0 //
334	D-WP(C)/15014/2026 WP(C)/11466/2026	BISWAJEET BEHERA VS THE STATE OF ODISHA	ASHOK DAS VS	// 0 //
335	D-WP(C)/16262/2026 WP(C)/11467/2026	SUJIT KUMAR MISHRA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
336	D-WP(C)/14086/2026 WP(C)/11468/2026	MONINAGI BADRINATH VS STATE OF ODISHA	RAMESH CHANDRA JENA VS	// 0 //
337	D-WP(C)/16632/2026 WP(C)/11469/2026	PRAKASH CHANDRA KARAN VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
338	D-WP(C)/15885/2026 WP(C)/11470/2026	SAYED ANEES AHMED VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
339	D-WP(C)/14634/2026 WP(C)/11471/2026	LALITA KUMAR BARIK VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
340	D-WP(C)/14024/2026 WP(C)/11472/2026	SARASWATI MAHARANA VS	SUBASH CHANDRA PUSPALAKA VS	// 0

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341	D-WP(C)/14638/2026 WP(C)/11473/2026	STATE OF ODISHA SEBATI BHOI VS	RAMDAS ACHARY VS	// // 0
342	D-WP(C)/14079/2026 WP(C)/11474/2026	STATE OF ODISHA MEENA PATRA VS	AKASH KUMAR PATTAJOSHI VS	// // 0
343	D-WP(C)/14755/2026 WP(C)/11475/2026	THE COLLECTOR CUM DISTRICT MAGISTRATE, KALAHANDI PRAVAT KUMAR SAHOO VS	JYOTIRMAY GUPTA VS	// // 0
344	D-WP(C)/15665/2026 WP(C)/11476/2026	STATE OF ORISSA DR.SANGRAM TUDU VS	SUBHADUTTA ROUTRAY VS	// // 0
345	D-WP(C)/14646/2026 WP(C)/11477/2026	STATE OF ODISHA GANANATH NAYAK VS	DR. JITENDRA KUMAR LENKA VS	// // 0
346	D-WP(C)/15633/2026 WP(C)/11478/2026	STATE OF ODISHA RASMITA KUMARI BEHERA VS	SOUBHAGYA SWAIN VS	// // 0
347	D-WP(C)/15654/2026 WP(C)/11479/2026	STATE OF ODISHA MAYAUBHANJ SHAKTI SANGHA,RASGOBINDPUR,MAYURBHANJ VS	RAJIV KUMAR MAHANTA VS	// // 0
348	D-WP(C)/15970/2026 WP(C)/11480/2026	STATE OF ODISHA JEEVAN SARTHAK VS	PRAKASH KUMAR MISHRA VS	// // 0
349	D-WP(C)/16034/2026 WP(C)/11481/2026	STATE OF ODISHA RASHMI REKHA PRADHAN VS	AMIT PATTNAIK VS	// // 0
350	D-WP(C)/16102/2026 WP(C)/11482/2026	STATE OF ODISHA S.DEVADAS VS	LAXMIKANTA MOHANTY VS	// // 0
351	D-WP(C)/16215/2026 WP(C)/11483/2026	STATE OF ODISHA SANJUKTA NANDA VS STATE OF ORISSA	AMBUJA BANDHU PARIDA VS	// // 0 //

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352	D-WP(C)/14995/2026 WP(C)/11484/2026	BUDHADEV MOHANTY VS THE STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
353	D-WP(C)/16463/2026 WP(C)/11485/2026	MAMATA NAYAK VS THE BRANCH MANAGER, PUNJAB NATIONAL BANK,DHIHASAHI BRANCH,JAGATSINGHPUR	SUSANTA KUMAR BARAL VS	// 0 //
354	D-WP(C)/15448/2026 WP(C)/11486/2026	BIJAY KUMAR JENA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
355	D-WP(C)/16850/2026 WP(C)/11487/2026	RAMESH BAG VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS M/S.AMIYA KUMAR MOHANTY, R.C.PRADHAN, S.R.MOHARANA.	// 0 //
356	D-WP(C)/16276/2026 WP(C)/11488/2026	PRAKASH CHANDRA BEHERA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
357	D-WP(C)/15843/2026 WP(C)/11489/2026	RAMA PRASAD PATEL VS REGISTRAR CO-OPERATIVE SOCIETY, BHUBANESWAR	GOKULANANDA SAHU VS	// 0 //
358	D-WP(C)/16217/2026 WP(C)/11490/2026	BINAY KUMAR DAS VS COMMISSIONER OF ENDOWMENT, ODISHA	NIRANJAN LENKA VS	// 0 //
359	D-WP(C)/15846/2026 WP(C)/11491/2026	NISHAMANI SAHU VS REGISTRAR CO-OPERATIVE SOCIETIES, BHUBANESWAR	GOKULANANDA SAHU VS	// 0 //
360	D-WP(C)/16100/2026 WP(C)/11492/2026	MUDAVATH SHANTHI VS STATE OF ODISHA	SALYADU ANIL KUMAR DORA VS	// 0 //
361	D-WP(C)/16586/2026 WP(C)/11493/2026	BABAN BISWAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
362	D-WP(C)/14138/2026 WP(C)/11494/2026	NIRANJAN PRADHAN VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
363	D-WP(C)/16524/2026	RENUBALA BALIAR SINGH	BIRAJA PRASANNA DAS	//

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	WP(C)/11495/2026	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/16174/2026 WP(C)/11496/2026	PARSURAM TRIPATHY VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
365	D-WP(C)/15433/2026 WP(C)/11497/2026	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
366	D-WP(C)/14227/2026 WP(C)/11498/2026	MANORANJAN PATTANAIAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
367	D-WP(C)/15030/2026 WP(C)/11499/2026	ASHOK KUMAR PANDA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
368	D-WP(C)/16200/2026 WP(C)/11500/2026	RAJESH KUMAR GUPTA VS STATE OF ODISHA	KIRTAN BADHEI VS	// 0 //
369	D-WP(C)/16860/2026 WP(C)/11501/2026	SK.MAKSUD ALLI VS STATE OF ODISHA	AMIYA RANJAN SETHY VS	// 0 //
370	D-WP(C)/16192/2026 WP(C)/11502/2026	RAJESH KUMAR GUPTA VS STATE OF ODISHA	KIRTAN BADHEI VS	// 0 //
371	D-WP(C)/15181/2026 WP(C)/11503/2026	KHORBAN KHAN VS COMMISSIONER CUM SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPT., KHURDA	RAMESH CHANDRA BHOI VS	// 0 //
372	D-WP(C)/15839/2026 WP(C)/11504/2026	NIRUPAMA SAHOO VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
373	D-WP(C)/14088/2026 WP(C)/11505/2026	DOKI SIVA PRASAD RAO VS STATE OF ODISHA	RAMESH CHANDRA JENA VS	// 0 //
374	D-WP(C)/11818/2026 WP(C)/11506/2026	GAJENDRA DAS VS	SASHIBHUSAN DAS VS	// 0

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375	D-WP(C)/16269/2026 WP(C)/11507/2026	STATE OF ODISHA NABAKISHORE MOHANTY VS	KAMALAKANTA NAYAK VS	// // ()
376	D-WP(C)/14850/2026 WP(C)/11508/2026	STATE OF ODISHA BINOD KUMAR HUI VS	SHARMISTHA SAMAL VS	// // ()
377	D-WP(C)/14291/2026 WP(C)/11509/2026	STATE OF ODISHA AFTAB ALAM VS	TUSAR KUMAR MISHRA VS	// // ()
378	D-WP(C)/14083/2026 WP(C)/11510/2026	UNION OF INDIA D. ADINARAYAN SUBUDHI VS	RAMESH CHANDRA JENA VS	// // ()
379	D-WP(C)/14813/2026 WP(C)/11511/2026	STATE OF ODISHA SABITA MOHAPATRA VS	AMIT PRASAD BOSE VS	// // ()
380	D-WP(C)/16471/2026 WP(C)/11512/2026	STATE OF ODISHA M/S SHREE BUILDERS, JAGATSINGHPUR VS	TEJASMAN DASH VS	// // ()
381	D-WP(C)/14321/2026 WP(C)/11513/2026	THE CHAIRMAN PARADIP PORT AUTHORITY, JAGATSINGHPUR ROJALIN RAUT VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// // ()
382	D-WP(C)/16036/2026 WP(C)/11514/2026	HDFC BANK, KHARAVEL NAGAR, BHUBANESWAR SOUMYA RANJAN NAYAK VS	AMIT PATTNAIK VS	// // ()
383	D-WP(C)/15409/2026 WP(C)/11515/2026	STATE OF ODISHA BADHU GHASI @ MACHHAKHAND VS	AMIT PRASAD BOSE VS	// // ()
384	D-WP(C)/16037/2026 WP(C)/11516/2026	STATE OF ODISHA KARTIK KUMAR MALL VS	AMIT PATTNAIK VS	// // ()
385	D-WP(C)/14652/2026 WP(C)/11517/2026	STATE OF ODISHA MADHUSUDAN NAYAK VS	DR. JITENDRA KUMAR LENKA VS	// // ()
		STATE OF ODISHA		//

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386	D-WP(C)/11887/2026 WP(C)/11518/2026	SURESH CHANDRA DASH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
387	D-WP(C)/15411/2026 WP(C)/11519/2026	NIRANJAN TRIPATHY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
388	D-WP(C)/14218/2026 WP(C)/11520/2026	PRASANNA BAG VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
389	D-WP(C)/14328/2026 WP(C)/11521/2026	NARENDRA MOHARANA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
390	D-WP(C)/16845/2026 WP(C)/11522/2026	SURYA MANI DAS VS VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR	SUJATA JENA VS	// 0 //
391	D-WP(C)/14653/2026 WP(C)/11523/2026	LINA PATEL VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
392	D-WP(C)/15461/2026 WP(C)/11524/2026	SWARNALATA PRADHAN VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
393	D-WP(C)/14329/2026 WP(C)/11525/2026	HATAKISHORE DAS VS UNITED PURI NIMAPADA CENTRAL CO OP BANK LTD, PURI	SITANSHU KUMAR DEY VS	// 0 //
394	D-WP(C)/16079/2026 WP(C)/11526/2026	SK.RIAZUDDIN VS TATA CAPITAL LTD., BHUBANESWAR	SATYABRATA DASH VS	// 0 //
395	D-WP(C)/13905/2026 WP(C)/11527/2026	SUBODHA KUMAR DASH VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
396	D-WP(C)/16925/2026 WP(C)/11528/2026	JOGAMAYA MISHRA VS STATE OF ODISHA	SOUMYA DEV RAY VS	// 0 //
397	D-WP(C)/15463/2026	DIPTIMAYEE SAHOO	SOUBHAGYA SWAIN	//

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	WP(C)/11529/2026	VS STATE OF ODISHA	VS	0 //
398	D-WP(C)/14077/2026 WP(C)/11530/2026	AGASTI NUAGAM GRAM PANCHAYAT, GANJAM VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
399	D-WP(C)/16385/2026 WP(C)/11531/2026	SANGEETA PRIYADARSHINI SWAIN VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
400	D-WP(C)/14715/2026 WP(C)/11532/2026	CHITARANJAN @ CHITTARANJAN MOHANTY VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
401	D-WP(C)/16364/2026 WP(C)/11533/2026	DEBAGNI SETHI VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
402	D-WP(C)/15465/2026 WP(C)/11534/2026	REKHA SWAIN VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
403	D-WP(C)/16332/2026 WP(C)/11535/2026	DR.PRABHAS DASH VS STATE OF ODISHA	KALPATARU KHUNTIA VS	// 0 //
404	D-WP(C)/16241/2026 WP(C)/11536/2026	NALU BEHERA VS STATE OF ODISHA	AMIT PATTNAIK VS	// 0 //
405	D-WP(C)/16335/2026 WP(C)/11537/2026	DR. SURAJ KUMAR SAHOO VS STATE OF ODISHA	KALPATARU KHUNTIA VS	// 0 //
406	D-WP(C)/16239/2026 WP(C)/11538/2026	PRAVAT KUMAR BHUYAN VS STATE OF ODISHA	AMIT PATTNAIK VS	// 0 //
407	D-WP(C)/16337/2026 WP(C)/11539/2026	AMRITA KUMARI MOHAPATRA VS STATE OF ODISHA	KALPATARU KHUNTIA VS	// 0 //
408	D-WP(C)/16336/2026 WP(C)/11540/2026	SRIJAYA KUMAR SAHU VS	KALPATARU KHUNTIA VS	// 0

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409	D-WP(C)/16338/2026 WP(C)/11541/2026	STATE OF ODISHA DR. SUJATA SAMANTROY VS	KALPATARU KHUNTIA VS	// // ()
410	D-WP(C)/14952/2026 WP(C)/11542/2026	STATE OF ODISHA PRABHASINI DASH VS	BISWAJIT NAYAK VS	// // ()
411	D-WP(C)/11811/2026 WP(C)/11543/2026	HINDUJA LEYLAND FINANCE LTD., CUTTACK AMITA CHOUDHURY VS	SUBASH CHANDRA ACHARYA VS	// // ()
412	D-WP(C)/16340/2026 WP(C)/11544/2026	STATE OF ODISHA DIBYA RANJAN JALLI VS	KALPATARU KHUNTIA VS	// // ()
413	D-WPCRL/10919/2026 WPCRL/47/2026	STATE OF ODISHA PUSPANJALI NAYAK VS	MANORANJAN DAS VS	// // /0 ()
414	D-WPCRL/10451/2026 WPCRL/48/2026	STATE OF ODISHA MAMINA PANDA VS	NISHIKANTA MISHRA VS	// // JATNI P.S. /532 /2025 ()
415	D-WPCRL/10718/2026 WPCRL/49/2026	STATE OF ODISHA PINAKI DUTTA VS	RANJAN KUMAR ROUT VS	// // LAXMISAGAR P.S. /171 /2025 ()
416	D-ABLAPL/8579/2026 ABLAPL/4294/2026	STATE OF ODISHA BABLU @ RITUPUNYA NAIK VS	RABINDRA PRASAD PATNAIK VS	// // INDUASTRIAL,NISA /56 /2026 ()
417	D-ABLAPL/10908/2026 ABLAPL/4295/2026	STATE OF ODISHA MIR MOBARAK @ MUBARAK @ GUDDU VS	BHARAT JALLI VS	// // PIPLI /236 /2026 ()
418	D-ABLAPL/9033/2026 ABLAPL/4296/2026	STATE OF ODISHA SRI NANDA KISHORE NAYAK VS	SIDDHARTH PRASAD MISHRA VS	// // TIHIDI /73 /2026 ()
419	D-ABLAPL/10494/2026 ABLAPL/4297/2026	STATE OF ODISHA HEMANTA KUMAR MOHANTY @ HEMANTA MOHANTY VS	RAJENDRA NARAYAN ROUT VS	// // SIMULIA /103 /2026 ()
		STATE OF ODISHA		//

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420	D-ABLAPL/10495/2026 ABLAPL/4298/2026	NIRANJAN PRADHAN @ NIRAJAN PRADHAN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SEA BEACH /101 /2026 () //
421	D-ABLAPL/9576/2026 ABLAPL/4299/2026	TAPAN KUMAR SAREN @ TAPAN SOREN VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	CHANDABALI /175 /2017 () //
422	D-ABLAPL/10548/2026 ABLAPL/4300/2026	SUMANTA KUMAR NAYAK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	GHAGARBEDA /104 /2025 () //
423	D-ABLAPL/10512/2026 ABLAPL/4301/2026	SANTOSH SAHOO VS STATE OF ODISHA	BIPASA HALDAR VS	BARANGA /144 /2026 () //
424	D-ABLAPL/10539/2026 ABLAPL/4302/2026	SURJYA BAG VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	TITILAGARH /89 /2026 () //
425	D-ABLAPL/10592/2026 ABLAPL/4303/2026	BISWANATH @ BISWONATH MANNA VS STATE OF ODISHA	SAMBIT KUMAR PATRI VS	MARINE PS AT JAMBO /257 /2025 () //
426	D-ABLAPL/10271/2026 ABLAPL/4304/2026	SAGAR MOHANTY VS STATE OF ODISHA	RABI NARAYAN PANDA VS	BANSADA /51 /2025 () //
427	D-ABLAPL/10366/2026 ABLAPL/4305/2026	SURATHA BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /27 /2026 () //
428	D-ABLAPL/10594/2026 ABLAPL/4306/2026	INDRAJIT PATRA VS STATE OF ODISHA	SAMBIT KUMAR PATRI VS	MARINE PS AT JAMBO /257 /2025 () //
429	D-ABLAPL/10596/2026 ABLAPL/4307/2026	PRADEEP KUMAR PRUSTY VS STATE OF ODISHA	SAMBIT KUMAR PATRI VS	KENDRAPARA /50 /2026 () //
430	D-ABLAPL/10611/2026 ABLAPL/4308/2026	K. PARAMESHU VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	GOLANTHARA (BERHAMPUR) /39 /2018 () //
431	D-ABLAPL/10134/2026	MATILAL MAJUMDAR	HEMANTA KUMAR MOHANTA	BARIPADA TOWN /193 /2026

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	ABLAPL/4309/2026	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/10154/2026 ABLAPL/4310/2026	DEEPAK @ SILU MALIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KUAKHIA /129 /2026 () //
433	D-ABLAPL/10172/2026 ABLAPL/4311/2026	ABHISEK MOHANTY @ KIRAN KUMAR MOHANTY @ TUBA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	TALCHER TOWN /676 /2023 () //
434	D-ABLAPL/10563/2026 ABLAPL/4312/2026	DEBARAJ BISOYI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
435	D-ABLAPL/10314/2026 ABLAPL/4313/2026	GAURABA KUMAR KANDHAPAN @ GOURAV KUMAR KANDAPAN VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	TIKIRI /37 /2026 () //
436	D-ABLAPL/10520/2026 ABLAPL/4314/2026	KESHAB CHANDRA JENA VS STATE OF ODISHA	BIPASA HALDAR VS	BARANGA /144 /2026 () //
437	D-ABLAPL/10562/2026 ABLAPL/4315/2026	SANJAY KUMAR SETHI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
438	D-ABLAPL/10564/2026 ABLAPL/4316/2026	NARAYAN BARAL VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	JAJPUR SADAR /120 /2026 () //
439	D-ABLAPL/9502/2026 ABLAPL/4317/2026	MANAS BAGHAR VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	JUDUM /70 /2024 () //
440	D-ABLAPL/10565/2026 ABLAPL/4318/2026	NISHAKAR SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
441	D-ABLAPL/9617/2026 ABLAPL/4319/2026	JAGABANDHU NAYAK @ JAGU NAYAK VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RANPUR /38 /2026 () //
442	D-ABLAPL/10522/2026 ABLAPL/4320/2026	TUMAN NAIK VS	RAKESH BEHERA VS	KANIHA /90 /2026 ()

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443	D-ABLAPL/8673/2026 ABLAPL/4321/2026	STATE OF ODISHA MANOJ KUMAR TANDI VS	MANOJ KUMAR MOHANTY VS	// / /0 ()
444	D-ABLAPL/10537/2026 ABLAPL/4322/2026	STATE OF ODISHA(VIG.) HEMANTA BAG @ BAGH VS	ABHILASH MISHRA VS	// SONEPUR /252 /2025 ()
445	D-ABLAPL/10568/2026 ABLAPL/4323/2026	STATE OF ODISHA KEDAR PARICHHA VS	AMLAN MOHANTY VS	// ADVA /65 /2026 ()
446	D-ABLAPL/10557/2026 ABLAPL/4324/2026	STATE OF ODISHA AKSHAY @ AKSHAYA NAYAK @ AKSHYA KUMAR NAYAK VS	SATYA NARAYAN MISHRA 4 VS	// SIMULIA /102 /2026 ()
447	D-ABLAPL/10623/2026 ABLAPL/4325/2026	STATE OF ODISHA STITAPRAGYAN MAHARANA VS	SATYA RANJAN PATI VS	// CUTTACK SADAR /140 /2026 ()
448	D-ABLAPL/10036/2026 ABLAPL/4326/2026	STATE OF ODISHA DOLAMANI DIP VS	DILLIP KUMAR MOHANTY VS	// BHAWANIPATNA TOWN /39 /2026 ()
449	D-ABLAPL/10470/2026 ABLAPL/4327/2026	STATE OF ODISHA ARJUN GIRI @ ARJUNA GIRI VS	DEEPAK KU SAHOO VS	// MARINE PS AT JAMBO /34 /2026 ()
450	D-ABLAPL/10628/2026 ABLAPL/4328/2026	STATE OF ODISHA DILLIP PRADHAN @ DILLIP KUMAR PRADHAN VS	SANTOSH KUMAR MAHANTY VS	// DHARAKOT PS /120 /2026 ()
451	D-ABLAPL/10471/2026 ABLAPL/4329/2026	STATE OF ODISHA GOBINDA DAS VS	DEEPAK KU SAHOO VS	// MARINE PS AT JAMBO /189 /2025 ()
452	D-ABLAPL/10572/2026 ABLAPL/4330/2026	STATE OF ODISHA DHANANJAY PATRA @ TUKU VS	PRAVASH CHANDRA JENA VS	// JALESWAR /172 /2026 ()
453	D-ABLAPL/10481/2026 ABLAPL/4331/2026	STATE OF ODISHA GEETANJALY MISHRA VS STATE OF ODISHA	MANORANJAN MISHRA VS	// BERHAMPUR TOWN /128 /2026 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :16/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
454	D-ABLAPL/10573/2026 ABLAPL/4332/2026	SOURI MOHANTY VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	MANCHESWAR P.S. /147 /2026 () //
455	D-ABLAPL/10544/2026 ABLAPL/4333/2026	MADAN BESAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHANDAHANDI /35 /2026 () //
456	D-ABLAPL/10576/2026 ABLAPL/4334/2026	SHISHIR @ SISHIR KUMAR RANA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /68 /2026 () //
457	D-ABLAPL/10085/2026 ABLAPL/4335/2026	TRILOCHAN MALLICK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAJURIPADA /17 /2025 () //
458	D-ABLAPL/10529/2026 ABLAPL/4336/2026	HIRALAL PATRA @ MUNA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CUTTACK SADAR /216 /2026 () //
459	D-ABLAPL/10631/2026 ABLAPL/4337/2026	KANHEI SETHY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /86 /2026 () //
460	D-ABLAPL/10633/2026 ABLAPL/4338/2026	MANA @ RAKHAHARI KHATUA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	Tantiapal Marine /137 /2025 () //
461	D-ABLAPL/10093/2026 ABLAPL/4339/2026	SAMIR MOHANTA @ SAMIR KUMAR MOHANTA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BETNOTI /73 /2026 () //